

No.A-45011/06/2015-Ad.I
Government of India/Bharat Sarkar
Ministry of Corporate Affairs/Korporate Karya Mantralaya

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 13th April, 2015

OFFICE ORDER

In supersession of all existing orders, with immediate effect and until further orders, the work allocation among the Senior Officers of the Ministry {Joint Secretaries, Directors of Inspection & Investigation, Economic Adviser and Adviser (Cost)}, shall be as under:

Name of Officer	Work Allocated
Shri Manoj Kumar Joint Secretary [JS(M)]	CL.III Section
	CL.VI Section
	CL.VII Section
	IICA Section
	OLs Section
	PI Section
	Competition Section (CCI& CAT)
	Admn.II Section
	Admn.III Section
	IEPF Section
	IGM Section
	Vigilance Section (designated as CVO)
Shri Amardeep Singh Bhatia Joint Secretary [JS(B)]	Admn.IV
	CL.I Section (Companies Act & LLP Act)
	CL-V Section (Policy)
	Capital Market and SEBI related issues Issues relating to Accounting Standards
Shri Suresh Pal Joint Secretary [JS(SP)]	Admn.I Section
	General Section
	Coordination Section
	Cash Section
	Hindi Section
	Parliament Section
	Budget Section
	Infrastructure RTI Matters
Shri Venkata Ramana Murthy Joint Secretary [(JS(V)] *	MCA-21 e-Governance (<i>In association of JS(B) till the current Parliament Session is over</i>)
	CL.IV Section (Legal)
	International Cooperation
Dr. Navrang Saini DII (NS)	CL-II
	Inspection and Investigation of Complaints against companies including SFIO Cases in respect of cases of Northern, Western, Eastern, southern, South-Eastern and North-Western Regions
	Cases of Vanishing companies

Contd...2/-

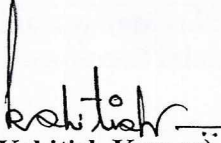
RSW

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Name of Officer	Work Allocated
Shri S.B. Gautam DII (SBG)	CL-I Section
	CL-V Section (except accounting standards)
	Ind AS till notified
Smt. Sibani Swain Economic Adviser (EA)	R&A Division
	Statistics
	CSR Cell including CSR Policy
Shri R. Asokan Adviser (Cost)	Cost Audit Branch

(*) – On assumption of charge.

2. This issues with the approval of Secretary, MCA.


(Kshitish Kumar)

Under Secretary to the Government of India

To

Officers concerned

Copy, to :

1. All Officers/Sections of the Ministry
2. Office of the Secretary/AS/JS(M)/JS(B)/JS(SP)/JS(V)/EA/Adv.(Cost)/DIIs
3. PS to Corporate Affairs Minister
4. All RDs/ROCs/OLs
5. CLB/CCI/IICA/CAT/SFIO
6. E-Governance cell for uploading the order under the category 'Miscellaneous'
7. Guard File